

12.01 hrs

PAPERS LAID ON THE TABLE

Report of the Comptroller and Auditor General of India for 1986--Union Government (Commercial)--Part-V--Resume of Company Auditors' Reports

THE MINISTER OF INDUSTRY (SHRI J VENGAL RAO): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1986--Union Government (Commercial--Part-V--Resume of the Company Auditors' Reports and comments on Accounts of Government Companies under article 151(1) of the Constitution. [Placed in Library. See No. LT-5251/87.]

Reviews on the working of and Annual Reports of Bihar Fruit and Vegetable Development Corporation Ltd., Patna for 1985-86, North Eastern Regional Agricultural Marketing Corporation Ltd. for 1986-87 etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): I beg to lay on the Table--

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Bihar Fruit and Vegetable Development Corporation Limited, Patna, for the year 1985-86.

(ii) Annual Report of the Bihar Fruit and Vegetable Development Corporation Limited, Patna, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5252/87]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:--

(a) (i) Review by the Government on the working of the North Eastern Regional Agricultural Marketing Corporation Limited for the year 1986-87.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5253/87]

(b) (i) Review by the Government on the working of the Modern Food Industries (India) Limited for the year 1986-87.

(ii) Annual Report on the Modern Food Industries (India) Limited, for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5254/87]

Reviews on the working of and Annual Reports of Hindustan Steel Works Construction Ltd., Calcutta for 1986-87, Visakhapatnam Steel Project (Rashtriya Ispat Nigam Ltd.) for 1986-87, Vijayanagar Steel Ltd. for 1986-87 etc.

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): I beg to lay on the Table:--

(1) A copy each of the following papers

(Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government on the working of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1986-87.
- (ii) Annual Report of the Hindustan Steelworks Construction Limited, Calcutta for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5255/87]
- (b) (i) Review by the Government on the working of the Visakhapatnam Steel Project (Rashtriya Ispat Nigam Limited) for the year 1986-87.
- (ii) Annual Report of the Visakhapatnam Steel Project (Rashtriya Ispat Nigam Limited) for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5256/87]
- (c) (i) Review by the Government on the working of the Vijayanagar Steel Limited for the year 1986-87.
- (ii) Annual Report of the Vijayanagar Steel Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5257/87]
- (d) (i) Review by the Government on the working of the Bharat Refractories Limited for the year 1986-87.
- (ii) Annual Report of the Bharat Refractories Limited for the

year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5258/87]

- (e) (i) Review by the Government on the working of the Manganese Ore (India) Limited for the year 1986-87.
- (ii) Annual Report of the Manganese Ore (India) Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5259/87]
- (f) (i) Review by the Government on the working of the Sponge Iron India Limited for the year 1986-87.
- (ii) Annual Report of the Sponge Iron India Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5261/87]

Review on the working of and Annual Report of Housing and Urban Development Corporation, New Delhi for 1986-87

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Housing and Urban Development Corporation, New Delhi, for the year 1986-87.
- (2) Annual Report of the Housing and Urban Development Corporation, New Delhi, for the year 1986-87 along with Audited Accounts and the comments of the

Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5260/87]

Review on the working of and Annual Report of India Tourism Development Corporation Ltd. for 1986-87

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): I beg to lay on Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) A statement regarding review by the Government on the working of the India Tourism Development Corporation Limited for the year 1986-87
- (2) Annual Report of the India Tourism Development Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5262/87]

Railway Protection Force Rules, 1987

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): On behalf of Shri Madavrao Scindia, I beg to lay on the Table a copy of the Railway Protection Force Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 951 (E) in Gazette of India dated the 3rd December, 1987 under sub-section (3) of section 21 of the Railway Protection Force Act, 1957. [Placed in Library. See No. LT-5263/87]

Visakhapatnam Harbour Craft (Amendment) Rules, 1987 and Reviews on the working of and Annual Reports of Cochin Shipyard Ltd., for 1986-87, Central Inland Water Transport Corporation Ltd., for 1986-87 etc.

THE MINISTER OF STATE OF THE MIN-

ISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table —

- (1) A copy of the Visakhapatnam Harbour Craft (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 875 (E) in Gazette of India dated the 28th October, 1987 under sub-section 2B of section 6 of the Indian Ports Act, 1908. [Placed in Library. See No. LT-5264/87]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) (i) Review by the Government on the working of the Cochin Shipyard Limited for the year 1986-87.
 - (ii) Annual Report of the Cochin Shipyard Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5265/87]
 - (b) (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited for the year 1986-87.
 - (ii) Annual Report of the Central Inland Water Transport Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5266/87]
 - (c) (i) Review by the Government on the working of the Shipping Corporation of India Limited for the year 1985-86.
 - (ii) Annual Report of the Shipping Corporation of India Limited for the year 1985-86 along with Audited Accounts and the

comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (c) of item (2) above. [Placed in Library. See No. LT-5267/87]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board, Cochin for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Dock Labour Board, Cochin for the year 1986-87. [Placed in Library. See No. LT-5268/87]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Dock Labour Board, Cochin for the year 1986-87. [Placed in Library. See No. LT-5269/87]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Calcutta Dock Labour Board for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Dock Labour Board for the year 1986-87. [Placed in Library. See No. LT-5270/87]

Notifications under Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976, Customs Act, 1962 and Central Excise Rules, 1944.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table—

(1) A copy of the Appellate Tribunal for Forfeited Property (fees) Rules, 1987, (Hindi and English versions) published in Notification No. S.O. 1035 (E) in Gazette of India dated the 2nd December, 1987 together with an explanatory memorandum under sub-section (3) of section 26 of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976. [Placed in Library. See No. LT-5271/87]

(2) A copy of Notification No. S.O. 1030 (E) (Hindi and English versions) published in Gazette of India dated the 30th November, 1987 together with an explanatory memorandum regarding revised rates of exchange for conversion of French Francs, Italian Lire and Japanese Yen into Indian currency or vice-versa under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-5272/87]

(3) A copy each of Notification Nos. 260/87-CE to 262/87-CE (Hindi and English versions) published in Gazette of India dated the 9th December, 1987 together with an explanatory memorandum regarding changes in the additional excise duty structure on man-made fabrics, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-5273/87]

[*Translation*]

Notifications under Rampur Raza Library Act, 1975, Asiatic Society Act, 1984 and Annual Accounts of National Institute of Foundry and Forge Technology, Ranchi for 1986-87, Annual Report and Review on the working of Aligarh Muslim University, Aligarh, for 1985-86 etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): I beg to lay on the Table —

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 28 of the Rampur Raza Library Act, 1975:—

(i) The Rampur Raza Library (Board Meetings) Regulations, 1987 published in Notification No. F. 8-4/RRL/84 in Gazette of India dated the 8th August, 1987.

(ii) The Rampur Raza Library (Administration) Regulations, 1987 published in Notification No. F. 8-4/RRL/84 in Gazette of India dated the 8th August, 1987. [Placed in Library. See No. LT-5274/87]

(2) A copy of the Asiatic Society Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 889 (E) in Gazette of India dated the 3rd November, 1987 under sub-section (3) of section 15 of the Asiatic Society Act, 1984. [Placed in Library. See No. LT-5275/87]

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi for the year 1986-87 together with Audited Report thereon. [Placed in Library. See No. LT-5276/87]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the

Aligarh Muslim University Aligarh, for the year 1985-86.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Aligarh Muslim University, Aligarh, for the year 1985-86.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-5277/87]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Bhopal, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute, Bhopal for the year 1986-87. [Placed in Library. See No. LT-5278/87]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1986-87. [Placed in Library. See No. LT-5279/87]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Madras, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute, Madras, for the year 1986-87. [Placed in Library. See No. LT-5280/87]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Eastern Region) Calcutta for the year 1986-87.
- (ii) A copy of the Audited Accounts (Hindi and English versions) of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1986-87.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1986-87. [Placed in Library. See No. LT-5281/87]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library for the year 1986-87 along with Audited Accounts under sub-section (2) of section 22 of the Rampur Raza Library Act, 1975.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rampur Raza Library for the year 1986-87. [Placed in Library. See No. LT-5282/87]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad, for the year 1986-87. [Placed in Library. See No. LT-5283/87]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 1986-87 along with audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Lucknow, for the year 1986-87. [Placed in Library. See No. LT-5284/87]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1986-87, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region), Madras for the year, 1986-87. [Placed in Library. See No. LT-5285/87]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region) Bombay, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Western Region), Bombay for the year 1986-87. [Placed in Library. See No. LT-5286/87]
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Northern Region) Kanpur, for the year 1986-87. [Placed in Library. See No. LT-5287/87]
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Calcutta for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and

- English versions) by the Government on the working of the Board of Practical Training (Eastern Region) Calcutta, for the year 1986-87. [Placed in Library. See No. LT-5288/87]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Srinagar for the year 1986-87. [Placed in Library. See No. LT-5289/87]
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat for the year 1986-87. [Placed in Library. See No. LT-5290/87]
- (19) A copy of the Annual Accounts (Hindi and English versions of the Regional Engineering College, Calicut, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5291/87]
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1986-87. [Placed in Library. See No. LT-5292/87]
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Warangal for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Warangal, for the year 1986-87. [Placed in Library. See No. LT-5293/87]
- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Kurukshetra, for the year 1986-87. [Placed in Library. See No. LT-5294/87]
- (23) (i) A copy of the Annual Accounts (Hindi and English versions) of the North Eastern Hill University, Shillong, for the year 1985-86 together with Audit Report thereon.
- (24) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above. [Placed in Library. See No. LT-5295/87]
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Rourkela, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Rourkela, for the year 1986-87. [Placed in Library. See No. LT-5296/87]
- (26) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visvesvaraya

Regional College of Engineering, Nagpur for the year 1986-87 [Placed in Library. See No. LT-5297/87]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1986-87.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Institute of Technology Jamshedpur, for the year 1986-87. [Placed in Library. See No. LT-5298/87]

(28) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5299/87]

[English]

Annual Report of and Review on the Working of Central Social Welfare Board New Delhi for 1986-87

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V NARASIMHA RAO): On behalf of Shrimati Margaret Alva, I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English version) of the Central Social Welfare Board, New Delhi, for the year 1986-87 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi, for the year 1986-87. [Placed in Library. See No. LT-5300/87]

Reviews on the working of and Annual Reports of Bharat Gold Mines Ltd. for 1986-87, Bharat Aluminium Company Ltd. for 1986-87 and Mineral Exploration Corporation Ltd. for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956--

(a) (i) Review by the Government on the working of the Bharat Gold Mines Limited for the year 1986-87.

(ii) Annual Report of the Bharat Gold Mines Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-5301/87]

(b) (i) Review by the Government on the working of the Bharat Aluminium Company Limited for the year 1986-87.

(ii) Annual Report of the Bharat Aluminium Company Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5302/87]

(c) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited for the year 1986-87.

(ii) Annual Report of the Mineral Exploration Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5303/87]

Reviews on the working of and Annual Reports of Hospital Services Consultancy Corporation (India) Ltd., for 1986-87, Hindustan Latex Ltd., for 1986-87, National Institute of Health and Family Welfare, New Delhi for 1986-87, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956—
- (a) (i) Review by the Government on the working of the Hospital Services Consultancy Corporation (India) Limited for the year 1986-87. [Placed in Library. See No. LT-5304/87]
- (ii) Annual Report of the Hospital Services Consultancy Corporation (India) Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government on the working of the Hindustan Latex Limited for the year 1986-87.
- (ii) Annual Report of the Hindustan Latex Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5305/87]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health

and Family Welfare, New Delhi, for the year 1986-87

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Health and Family Welfare, New Delhi, for the year 1986-87. [Placed in Library. See No. LT-5306/87]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, for the year 1985-86 along with audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Mental Health and Neuro Sciences, for the year 1985-86. [Placed in Library. See No. LT-5307/87]
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-5307/87]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Ayurveda, Jaipur, for the year 1986-87. [Placed in Library. See No. LT-5308/87]
- (6) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the National Institute of Ayurveda, Jaipur, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-5308/87]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Institute, Madras, for the year 1986-87. [Placed in Library. See No. LT-5309/87]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pasteur Institute of India for the year 1986-87. [Placed in Library. See No. LT-5310/87]

(9) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5311/87]

(10) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Homoeopathy, Calcutta, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-5312/87]

Review of the working of and Annual Reports of Andaman and Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blair for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1986-87.

(ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5313/87]

12.13 hrs

AMENDMENTS TO DIRECTIONS BY THE SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA (THIRD EDITION)

[English]

SECRETARY-GENERAL: I beg to lay on the Table a copy of the amendments to Direction 124A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 30th November, 1987 and transmitted to the Rajya Sabha for its recommendations and to